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Oral Answers [RAJYA SABHA]

SHRI BHUPESH GUPTA: That was what I wanted to say.

SHRI MEHR CHAND KHANNA: There are rules passed by Parliament about accommodation for M.Ps. and all that. Certain concessions are given to them such as 25 per cent. of rent. Then about furniture, there are certain concessions.

SHRI BHUPESH GUPTA: I will come to it.

SHRI MEHR CHAND KHANNA: There is refrigerator and all that. But I am trying to implement those rules, whether they apply to M.Ps. or to Ministers, to the best of my intention and ability.

*315. [The questioner (Shri S. N. Mishra) wis absent. For answer, vide col. 2506 infra.]

*316. [The questioner (Shri Deokinandan Narayan) was absent. For answer, vide cols. 2506-07 infra.]

*317. [The questioner (Shri Sitaram Jaipuria) was absent. For answer, vide col. 2507 infra.]

*318. [The questioner (Shri Sundar Mani Patel) was absent. For answer, vide cols. 2507-08 infra.]

RURAL WATER SUPPLY IN SCARCITY AREAS

*319. SHRIMATI DEVAKI GOPIDAS: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that Government have under consideration any scheme for protected water supply to the villages in scarcity areas with 100 per cent aid from Government; and

(b) if so, whether there is any project under consideration for the State of Kerala?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH (DR. D. S. RAJU): (a) and (b) There is no scheme for protected water supply to villages in scarcity areas with 190 per cent grant-in-aid from the Central Government. A scheme for the setting up of Special Investigation Divisions in the States for assessment of the problem of rural water supply in the difficult and scarcity areas has been included in the III Plan on which 100 per cent grant-in-aid will be given to the State Governments. The Government of Kerala have proposed to set up such a Division in the State which is under consideration.

SHRI A. D. MANI: The Minister said in reply to part (a) of the question just now that there is no scheme under consideration at present which contemplates 100 per cent cent. aid from Government. Is there any scheme which contemplates less than 100 per cent. aid, I mean, let alone this 100 per cent. aid being under consideration, is there any scheme where at least 5 per cent., 10 per cent or 20, per cent. aid is given in the matter of providing water supply to scarcity areas?

DR. D. S. RAJU: The hon. Member is perhaps aware that there are four schemes already so far as rural water supply is concerned. There is, for example, the National Water Supply Scheme, whereunder, for rural areas, 50 per cent. ad hoc grant is given.

*320. [The questioner (Shri Arjun Arora) was absent. For answer, vide col. 2508 infra.]

Central authority for Narmada Valley

*321. SHRI A. B. VAJPAYEE: Will the Minister of IRRIGATION AND POWER be pleased to state the progress so far made regarding the proposal to constitute a Central authority for development of the Narmada Valley?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION AND POWER (SHRI O. V. ALAGESAN): Shri H. M Patel, who was requested to look into the proposal and work out the details of the proposed Cem-